

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 107

Appeal No.- 311/252/ND/2020

IN THE MATTER OF:

Somoro Innovations Private Limited ... Appellant

Vs

Registrar of Companies ... Respondent

Order under Section 252.

Order delivered on 12.11.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant :
For the ROC :
For the IT Dept. : Mr. EashaKadian, Jr Standing Counsel
Mr. Ankit Singh, Adv.

ORDER

Even on the second call, none appeared for the appellant. In the interest of Justice, matter adjourned to 10.12.2020.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**

